

(2024) 01 TP CK 0032

Tripura High Court- Agartala

Case No: Writ Petition (C) 167, 168, 169, 173, 212, 230, 819, 851 Of 2022

Arju Prasad Chakraborty & 3 Ors

APPELLANT

Vs

State Of Tripura & 4 Ors.

RESPONDENT

Date of Decision: Jan. 22, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Somik Deb, P. Roy Barman, P. Chakraborty, Samarjit Bhattacharjee, M. Debbarma, A. Chakraborty

Judgement